

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 72/2017
IN
CP (IB) NO. 08/Chd/CHD/2017**

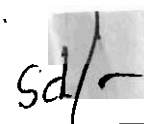
In the matter of :

M/s. Super Multicolor Printers (P) Ltd.Applicant/Corporate Debtor.

Present: Mr. G.S. Sarin, Practising Company Secretary for Applicant/
Corporate Debtor.
Mr. P.D. Sharma, Resolution Professional.
Mr. Satyen Vaidya, Sr. Advocate with Mr. Vivek Sharma,
Advocate for Himachal State Electricity Board. Ltd. (Respondent
Nos. 1 to 3).
Mr. D.K. Gupta, Advocate for Punjab National Bank (Respondent
No. 4).

Reply to CA No. 72/2017 has been filed by the HPSEBL
(Respondent Nos. 1 to 3) and copies supplied to the Authorised
Representative of the Corporate Debtor. Mr. D.K. Gupta, Advocate
representing the Punjab National Bank (Respondent No. 4) submits that he
will be filing his reply to the Application in the registry today. Let the needful
be done during the course of the day. Copy has already been supplied to the
counsel opposite.

List the matter on 12.09.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

 August 22, 2017
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